

**World Bank Credit**

3848. SHRIMATI PARVATHI KRISHNAN: Will the Minister of FINANCE be pleased to state:

(a) whether the World Bank has granted India a total of 270 million in credit;

(b) if so, the details thereof;

(c) whether it is not a fact that India has enough foreign exchange reserve at present; and

(d) if so, the details and reasons for seeking again foreign aid?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b). There is no single project under implementation for which World Bank or its soft lending affiliate IDA has granted a credit of more than \$ 200 million. The total assistance committed by the Bank Group in financial year 1977-78 was \$ 1093 million. The assistance likely to be committed in financial year 1978-79 is \$ 1250 million. The assistance is for projects in priority sectors like agriculture, irrigation, energy, telecommunication, railways etc.

(c) and (d). The foreign exchange reserves as on 4th August, 1978 amounted to Rs. 4412.54 crores. Although the reserves appear to be adequate in absolute terms, they are not excessive if account is taken of the fluctuations in our imports due to likely fluctuations in agricultural production and the absence of a secondary line of reserves which developed countries have. India's aid requirements must, therefore, be viewed in the proper long term perspective, rather than be viewed on the basis of the short term level of reserves. External aid flows can supplement domestic resources and contribute to increasing the rate of growth of the economy.

**Employees Organisation recognised for Negotiations with I.A.C. and A.I.**

3849. SHRIMATI MRINAL GORE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the names of the organisations recognised by the Government for negotiations with the employees of the I.A.C. and A.I. and other Department and undertakings under the ministry;

(b) when the last negotiations were held with the representatives of these organisations; and

(c) the details of the agreement reached with them?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) to (c). The required information is being collected and will be laid on the Table of the Lok Sabha.

**Loans given for Construction of 4-Star and 5-Star Hotels**

3850. SHRI D. B. PATIL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what was the amount given for construction of Four-Star and Five-Star hotels by way of loans and grants in 1975-76, 1976-77 and 1977-78 and at what rate of interest; and

(b) how many additional rooms were to be constructed by these hotels and actually how many rooms have been constructed?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) A statement is attached.

(b) The envisaged capacity of the projects referred to in the statement is 1290 rooms. Out of 8 projects, 5 projects with a total capacity of 1000

rooms have already been completed. 49 rooms as against its capacity of 80 rooms. The other two projects are completed and may start operation with at various stages of completion.

### Statement

Loans sanctioned and loans disbursed against the sanctions for construction of 4-Star and 5-Star hotels during the years 1975-76, 1976-77 and 1977-78 (July-June).

(Rs. in lakhs)

Sl. No.	Name of concern/location of hotel project	Loan sanctioned	Loan disbursed	Effective rate of interest on loan	Details of the project for which loans were sanctioned
1.	G. L. Hotels Ltd., Aurangabad	9.00	9.00	10%	For meeting a part of over-run in the cost of setting up a hotel with 72 rooms including 3 suites.
2.	Oriental Hotels Ltd., Madras	7.50	7.50	10%	For meeting a part of the over-run in the cost of setting up a hotel with 238 air conditioned double bed rooms.
3.	Bihar Hotels Ltd., Patna	39.00*	15.00	10%	For meeting a part of the over-run in the cost of setting up a hotel with 80 double bed rooms.
4.	Eastern International Hotels Ltd. Bombay	18.00	10.00	10%	For meeting a part of the over-run in the cost of setting up a hotel with 140 double bed rooms including two suites.
5.	I.T.C. Ltd., (i) Delhi (ii) Agra	125.00	125.00	11%	Setting up two hotels one with 350 rooms at Delhi and another with 200 rooms at Agra.
6.	Trade Wings Ltd., Goa	30.00	24.00	8.5%	Setting up a new hotel with 126 double bed rooms.
7.	Benaras Hotels Ltd., Varanasi	40.00	..	10%	Setting up a hotel with 84 rooms.
TOTAL		268.50	190.50		

\* To be reduced by Rs. 15 lakhs consequent upon participation by Bihar State Credit Investment Corporation Ltd.

होटल मौर्य में गोमांस दिये जाने का आरोप

3851. श्री फूल चन्द वर्मा : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) गो-वध पर प्रतिबन्ध लगाने के लिये सरकार क्या उपाय कर रही है ;

(ख) क्या होटल "मौर्य" में गो-मांस दिये जाने की अनुमति प्रदान की गई है ;

(ग) यदि नहीं, तो गो-मांस को खाद्य पदार्थों की सूची से हटाने के लिये क्या कदम उठाये गये हैं ; और

(घ) गो-रक्षा के उद्देश्य से भविष्य में होटलों में गो-मांस दिये जाने पर क्या प्रतिबन्ध लगाने का विचार है ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) स्टाक के परिरक्षण तथा मुद्यार का विषय संविधान की मातृवी अनुसूची की सूची II की प्रविष्टि 15 के अंतर्गत आता है, और इसलिए यह राज्य का विषय है। केन्द्र ने राज्य सरकारों को इस संबंध में समय-समय पर परामर्श दिये हैं। गोवध से संबंधित स्थिति प्रत्येक राज्य में भिन्न-भिन्न है। गोवध पर पूर्ण प्रतिबन्ध लगाने का कानून जम्मू व काश्मीर, हरियाणा, पंजाब, राजस्थान,